# PRIME MINISTER'S NATIONAL RELIEF FUND

- 84. Shri H. C. MATHUR: Will the PRIME MINISTER be pleased to state:
- (a) what agency is employed for the administration of the Prime Minister's National Relief Fund; and
- (b) whether it is governed by any rules or regulations?

THE PRIME MINISTER AND MIN-ISTER FOR EXTERNAL AFFAIRS AND ALSO IN CHARGE OF THE DEPART-MENT OF ATOMIC ENERGY JAWAHARLAL NEHRU): (a) Disbursements from the Prime Minister's National Relief Fund are made normally to Governors and Chief Ministers of States who make arrangements for providing relief to people in distress in their States. Grants made more especially when there is a flood., scarcity or some other disaster like a cyclone or fire. known Social Service Organisations have also been utilized to give relief. such as the United Council for Relief and Welfare and the Indian Cross Society.

(b) There are no specific rules or regulations governing the giving of this relief. The Fund was specially meant for emergency relief and it was thought that the normal rules and regulations would cause delay and thus sometimes defeat the purpose of quick relief.

# REHABILITATION OF DISPLACED PERSONS IN THE EASTERN REGIONS

- "85. MOULANA M. FARUQI: Will the Minister for REHABILITATION be pleased to state:
- (a) whether a conference of Rehabilitation Secretaries of the Eastern States was held in Calcutta for the purpose of laying out a provisional programme for the second Five Year Plan regarding the rehabilitation of displaced persons in the eastern regions;

- (b) if so, what were the main items of the programme recommended by the conference; and
- (c) whether these recommendations have been incorporated by the Planning Commission in the draft second Five Year Plan?

THE MINISTER FOR REHABILITA-TION (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) The grant of urban, rural, housing and industrial loans, as also the provision of medical and educational facilities and the setting up of training and production centres.
  - (c) Yes, with certain modifications.

### मिठाई की गोली, बिस्कृट ग्रादि का निर्माण

द६. श्री कृष्णकान्त व्यक्षः क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि श्रगस्त, १६४७ से लेकर श्रव तक कितने ऐसे उद्योग धंधों की स्थापना की गई है जहां मिटाई की गोलियां, बिस्कुट श्रौर चीनी की श्रन्य वस्तुरों तैयार की जा रही है ?

#### †[MANUFACTURE OF CONFECTIONERY ETC.

86. Shri KRISHNAKANT VYAS: Will the Minister for Commerce and Industry be pleased to state the number of concerns manufacturing confectionery, such as lozenges, biscuits and other sugar-made things, since August, 1947?]

वाणिज्य तथा उद्योग मंत्री (श्री टी॰ टी॰ कृष्णमाचारी): ग्रगस्त १६४७ से मिठाई की गोलियां ग्रौर बिस्कुट बनाने वाले संगठित कारखानों की संख्या १८० है। इसके ग्रितिरक्त मुरब्बा, मीठी चटनी, संरक्षित फलों ग्रादि के निर्माता भी हैं जिनकी संख्या ज्ञात नहीं है।

†[THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): The number of organised

<sup>†</sup>English translation.

units manufacturing confectionery and biscuits since August 1947 is 180. Besides, there are manufacturers of jams, jellies, preserved fruits, etc., whose number is not known.]

## थॉल इंडिया रेडियो के जन सम्पर्क कार्यालय के संचालक के कार्य

५७. श्रो कृष्णकान्त व्यास : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

- (क) श्रॉल इंडिया रेडियो के जन-सम्पंक कार्यालय के संचालक का वेतन क्या है श्रौर उनके कार्य क्या हैं;
- (ख) क्या ग्रॉल इंडिया रेडियो के विभिन्न केन्द्रों पर कोई जन सम्पर्कग्रधिकारी नियुक्त है; यदि हां, तो उन केन्द्रों के नाम क्या हैं; ग्रौर
- (ग) इस प्रकार के ग्रधिकारियों के वेतनादि क्या हैं ?
- †[Functions of the Director, Public Relations Office of A.I.R.
- 87. SHRI KRISHNAKANT VYAS: Will the Minister for Information AND BROADCASTING be pleased to state:
  - (a) the salary and the functions of the Director, Public Relations Office of the All India Radio;
  - (b) whether any Public Relations Officers are appointed at different stations of the All India Radio and if so, the names of those stations; and
    - (c) the salary etc. of such Officers?]

सूचना तथा प्रसारण मंत्री (डा० बी० बी० केसकर): (क) ग्रॉल इंडिया रेडियो में जन-सम्पर्क संचालक का कोई पद नहीं है।

- (ख) व (ग). जन-सम्पर्क के सम्बन्ध में सरकार ने निश्चय किया है कि ग्रांल इंडिया रेडियो का जन-सम्पर्क कार्य प्रेस इन्फार्मेशन ब्यूरो को सौंपा जाय । इस काम के लिये ग्राधिकारी इस कार्यालय में सहायक मूचना ग्राधिकारियों (ग्रासिस्टेंट इन्फार्मेशन ग्राफिसर) के पद में रखे जायेंगे ।
- †[THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) There is no post of Director of Public Relations in All India Radio.
- (b) and (c). In conformity with the policy adopted in the Government of India in the matter of public relations, it has been decided to entrust the public relations work of All India Radio to the Press Information Bureau, in which posts of Assistant Information Officers for this purpose are created.]

### न्यापार चिन्ह-पंजीयन कार्यालय

- ८८ श्री कृष्णकान्त व्यास : क्या वाणिज्य तथा उद्योग मंत्री यह बनाने की कृपा करेंगे कि :
- (क) भारत में कितने व्यापार चिन्ह-पंजीयन कार्यालय है; श्रौर
  - (ख) किन किन शहरों में वे स्थित हैं?
  - †[Trade Marks Registration Offices
- 88. SHRI KRISHNAKANT VYAS: Will the Minister for Commerce and Industry be pleased to state:
- (a) the number of Trade Marks Registration Offices in India; and
- (b) the names of cities where they are located?]

वाणिज्य तथा उद्योग मंत्री (श्री टी॰ टी॰ कृष्णमाचारी) : (क) तीन

(ख) बम्बई, कलकत्ता ग्रौर बंगलौर ।